## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P.I

CORAM:

C.P NO. 15(ND)2008 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12,08,2016

NAME OF THE COMPANY:

Shri Pramod Goil

Vs.

M/s Shree Bihari Forgings Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. SAMEER KUMB ADV. PETP. NO. 2 Somewhere
2. Lalit Aggrawal Resp. No. 2

Order

List on 20.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

12<sup>th</sup> August, 2016 (P.K. Sud)